

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4494
ANSWERED ON:20.12.2012
PAYMENT OF DUES TO CONTRACTORS
Joshi Shri Pralhad Venkatesh

Will the Minister of RAILWAYS be pleased to state:

- (a) the total amount of dues yet to be paid to the railway contractors who had undertaken various works during the period from 2009-10 to 2011-12, zone wise;
- (b) the reasons for non-payment of such dues in time;
- (c) whether many important works in the Railways, particularly in South-West Railway (SWR), Hubli zone have been affected due to this reason;
- (d) if so, the details of works which are held up by contractors for non- payment of their dues, zone-wise; and
- (e) the steps taken/being taken by the Railways for timely payment of their dues?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) to (e): A Statement is laid on the Table of the House.